

DA No. 352/03

18/07/06

Hon. Mr. A.K. Bhattacharya, J.M.

Note for the applicant even in the revised call. Shri K.P. Singh for the respondents. Under the circumstances, it appears that the applicant is not interested in pursuing this matter any more. Accordingly, the OA stands dismissed in default and for non-prosecution.

As ✓
J.M.

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